

INFORMATION UNDER RTI ACT, 2005 ABOUT NCLAT**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2nd & 3rd Floor, Mahanagar Doorsanchar Sadan
(MTNL Building), 9, CGO Complex, Lodhi Road, New
Delhi- 110003 (Near Scope Complex)**

I) Particulars of the organization, functions, Jurisdiction and duties etc.

The National Company Law Appellate Tribunal (NCLAT) has been constituted by the Central Government under section 410 of the Companies Act, 2013 for hearing appeals against the orders of the National Company Law Tribunals (NCLTs) with effect from 1st June 2016.

NCLAT is also the Appellate Tribunal for hearing appeals against the orders passed by NCLT(s) under Section 61 of the Insolvency and Bankruptcy Code, 2016 (IBC), with effect from 1st December, 2016. NCLAT is also the Appellate Tribunal for hearing appeals against the orders passed by Insolvency and Bankruptcy Board of India under Section 202 and Section 211 of IBC.

NCLAT is also the Appellate Tribunal to hear and dispose of appeals against any direction issued or decision made or order passed by the Competition Commission of India (CCI) – as per the amendment brought to Section 410 of the Companies Act, 2013 by Section 172 of the Finance Act, 2017, with effect from 26th May, 2017.

NCLAT is also the Appellate Tribunal to hear and dispose of appeals against the orders of the National Financial Reporting Authority – as per the amendment brought to Section 410 (a) of the Companies Act, 2013 by Section 83 of the Companies (Amendment) Act, 2017, with effect from 7th May, 2018.

Any person aggrieved by an order of the National Company Law Tribunal (NCLT) may prefer an appeal to the Appellate Tribunal within the time prescribed under section 421 of the Companies Act 2013.

The constitution of NCLAT is as follows: -

Hon'ble Mr. Justice Ashok Bhushan, Chairperson

Judicial Members	Technical Members
Hon'ble Mr. Justice M. Venugopal	Hon'ble Mr. Kanthi Narahari
Hon'ble Mr. Justice Anant Bijay Singh	Hon'ble Dr. Ashok Kumar Mishra
Hon'ble Mr. Justice Rakesh Kumar Jain	Hon'ble Dr. Alok Srivastava
Hon'ble Mr. Justice Rakesh Kumar	Hon'ble Ms. Shreesh Merla
	Hon'ble Mr. Barun Mitra
	Hon'ble Mr. Naresh Salecha

The Jurisdiction of NCLAT is as under: -

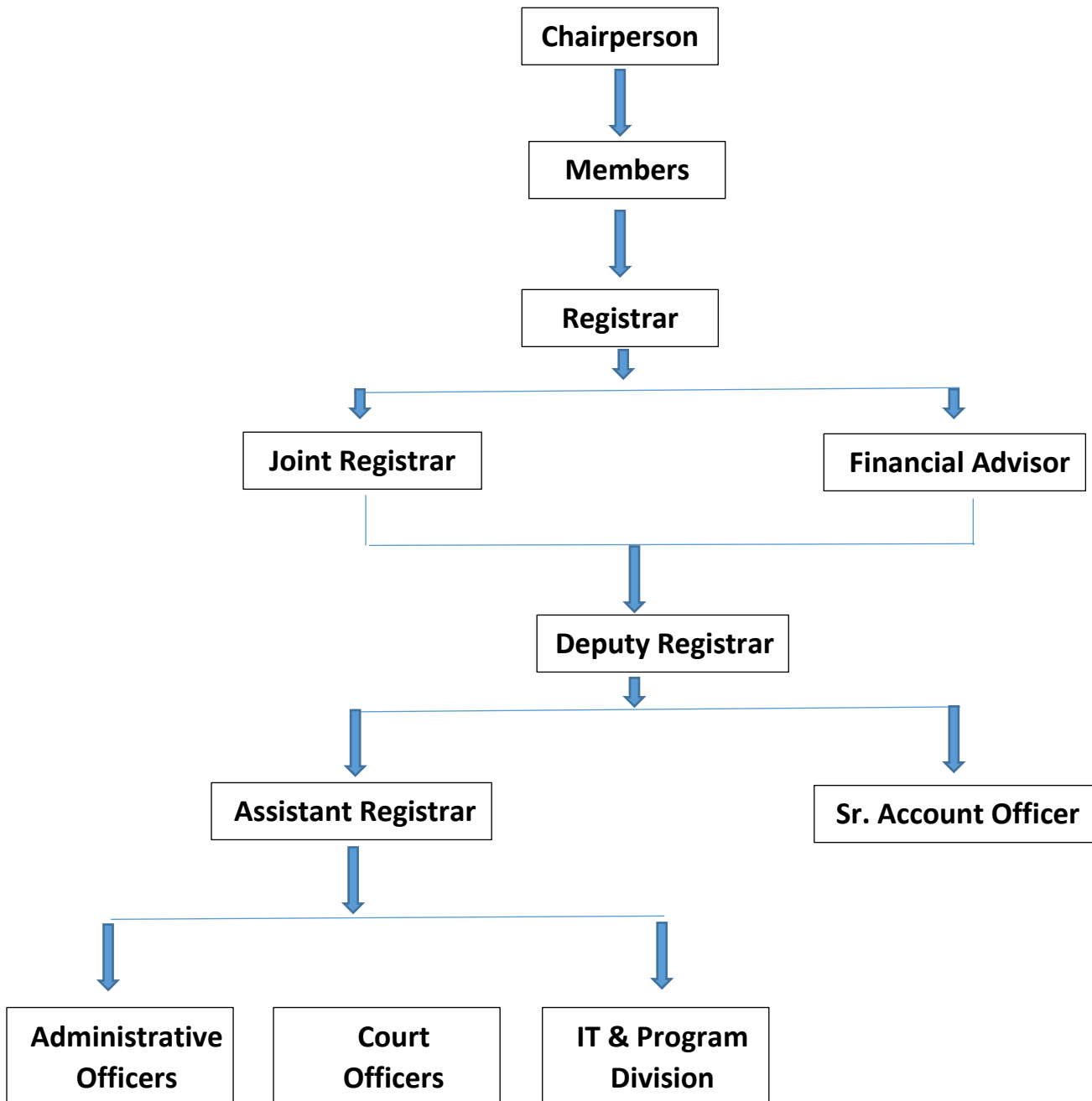
JURISDICTION OF THE NCLAT

S. No.	Address	Jurisdiction
1.	National Company Law Appellate Tribunal Principal Bench 2 nd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi - 110003.	All States & Union Territories other than those in the jurisdiction of Chennai Bench of the NCLAT.
	National Company Law Appellate Tribunal Chennai Bench 6th Floor, Ezhilagam Annex, Chepauk, Chennai - 600005	State of Kerala, Tamil Nadu, Telangana, Andhra Pradesh and Karnataka, Union Territories of Lakshadweep and Puducherry.

II) The powers and duties of the officers and employees:

The officers and other employees of the Appellate Tribunal discharge their functions under the general superintendence and control of the Chairperson of the Appellate Tribunal.

III) ORGANISATION CHART OF THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL



IV) Directory of officers and employees of the National Company Law Appellate Tribunal.

(A) Principal Bench

S. No.	Name and Designation	Telephone	E-mail
1.	Hon'ble Mr. Justice Ashok Bhushan, Chairperson (Office of Chairperson)	24306810	chairperson-nclat@nclat.gov.in
2.	Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)	24306861	
3.	Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)	24306817	
4.	Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial)	24306832	
5.	Hon'ble Mr. Kanthi Narahari, Member (Technical)	24306822	kanthi.n@nclat.gov.in
6.	Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)	24306837	drak.mishra@nclat.gov.in
7.	Hon'ble Dr. Alok Srivastava, Member (Technical)	24306824	
8.	Hon'ble Ms. Shreesha Merla, Member (Technical)	24306890	
9.	Hon'ble Mr. Barun Mitra, Member (Technical)	24306828	
10.	Sh. Peeush Pandey, Registrar	24306834	registrar-nclat@nic.in
11.	Sh. Brajesh Kumar, Assistant Registrar	24306840	deputyregistrar-nclat@nic.in
12.	Sh. A.K. Sharma, Assistant Registrar	24306859	
13.	Sh. Harish Sharma, Sr. Accounts Officer	24306860	account.officer@nclat.nic.in
14.	Sh. Tara Datt Pant, Administrative Officer	24306818	

15.	Sh. S.K.Roy, Administrative Officer	24306829	sunil.kmr57@nic.in
16.	Smt. Sujata Kumari, Court Officer	24306885	sujata.kumari@nclat.nic.in
17.	Smt. Neelam Nain, Court Officer	24306812	neelam.nain@nclat.nic.in
18.	Sh. Gaurav Chauhan, Court Officer	24306813	gaurav.chouhan@nclat.nic.in

(B) Chennai Bench

S. No.	Name and Designation	Telephone	E-mail
1.	Hon'ble Mr. Justice M. Venugopal	044-2888 0442	
2.	Hon'ble Mr. Naresh Salecha, Member (Technical)	011- 24306816	
3.	Deputy Registrar	044-2888 0443	dyregistrarchennai@nclat.gov.in
4.	Court Officer	044-2888 0454	
5.	Registry	044- 28800500	

V The monthly remuneration received by the officers and employees.

(i) In respect of the officers and staff members of NCLAT:

S. No.	Name of Post	Pay Level
1.	Chairperson	Level 18
2.	Judicial Member	Level 17
3.	Technical Member	Level 17
4.	Registrar	Level 14
5.	Joint Registrar	Level 13
6.	Financial Adviser	Level 13
7.	Deputy Registrar	Level 12

8.	Assistant Registrar	Level 11
9.	Principal Private Secretary	Level 11
10.	Sr. Accounts Officer	Level 10
11.	Programmer	Level 9
12.	Private Secretary	Level 8
13.	Administrative Officer	Level 8
14.	Court Officer	Level 8
15.	Assistant Programmer	Level 7
16.	Senior Legal Assistant	Level 7
17.	Assistant	Level 6
18.	Library and Information Assistant	Level 6
19.	Junior Legal Assistant	Level 6
20.	Sr. Accountant / Accountant	Level 6 / Level 5
21.	Stenographer Grade III	Level 4
22.	Upper Division Clerk	Level 4
23.	Cashier	Level 4
24.	Record Assistant	Level 4
25.	Staff Car Driver	Level 2
26.	Multi-Tasking Staff	Level 1
27.	Library Attendant	Level 1

(ii) In respect of Officers and staff of erstwhile Competition Appellate Tribunal stand transferred to NCLAT:

S. No.	Name of Post	Pay Level
1.	Stenographer Grade II (PA)	Level 6
2.	Stenographer Grade III	Level 4
3.	Lower Division Clerk	Level 2
4.	Staff Car Driver	Level 2
5.	Multi-Tasking Staff	Level 1

(iii) In respect of Contract/Outsourced Employees:

S. No.	Name of Post	Fixed Remuneration
1.	Deputy Registrar	₹ 65,000/-
2.	Assistant Registrar	₹ 45,000/- to ₹ 56,000/-
3.	Law-cum-Research Assistant	₹ 60,000/-
4.	Administrative Officer	₹ 49,000/- to ₹ 51,000/-
5.	Court Officer	₹ 40,000/- to ₹ 56,000/-
6.	Senior Private Secretary	₹ 56,000/-
7.	Sr. Assistant	₹ 56,000/-
8.	Assistant Programmer	₹ 53,000/-

9.	Assistant /UDC etc.	₹ 20,000/- to ₹ 42,000/-
10.	PS / PA / Stenographer	₹ 31,000/- to ₹ 51,000/-
11.	Protocol Officer	₹ 54,000/-
12.	Assistant Protocol Officer	₹ 41,000/-
13.	Library & Information Assistant	₹ 42,000/-
14.	Driver	As per wage rates notified by Govt. of NCT of Delhi from time to time
15.	Security Guard	As per wage rates notified by Directorate General of Resettlement, Ministry of Defence from time to time
16.	M.T.S.	As per wage rates notified by Govt. of NCT of Delhi from time to time
17.	Housekeeping staff	As per wage rates notified by Govt. of NCT of Delhi from time to time

Budget allocated for FY 2022-23.

NATIONAL COMPANY LAW APPELLATE TRIBUNAL		
Details of Establishment Expenditure- Object Head Wise		
Sr. No.	Major Head/Object Heads	Sanctioned BE 2022-23
1	Salaries	10,13,00,000
2	Wages	50,000
3	Overtime Allowance	10,000
4	Medical Treatment	8,00,000
5	Domestic Travel Expenses	19,90,000
6	Foreign Travel Expenses	12,00,000
7	Office Expenses	3,98,00,000
8	Rents, Rates & Taxes	21,60,00,000
9	Publications	50,000
10	Other Administrative Expenses	4,00,000
11	Advertising & Publicity	5,00,000
12	Professional Services	5,30,00,000
13	Information Technology	20,00,000
	GRAND TOTAL	41,71,00,000

VI Details in respect of the information, available or held by it, reduced in an electronic form

The National Company Law Appellate Tribunal has its own website i.e. www.nclat.nic.in where particulars of its organization, functions, jurisdiction, Cause List, orders passed by the National Company Law Appellate Tribunal, Act, Rules, Regulations and other information etc. are placed.

VII The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;

Anybody who approaches The National Company Law Appellate Tribunal in person or over the telephone is given all the necessary guidance and information. A copy of final order passed in appeals is forwarded to the parties concerned free of cost. The Orders/Judgements passed by NCLAT and daily cause list are available on public domain on the website i.e. www.nclat.nic.in.

VIII The names, designations and other particulars of the Public Information Officers:

Appellate Authority

Registrar,
National Company Law Appellate Tribunal,
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan
(MTNL Building), 9, CGO Complex, Lodhi Road,
New Delhi- 110003 (Near Scope Complex)
Telephone No. 24306834
Email: registrar-nclat@nic.in

Central Public Information Officer

Shri Brajesh Kumar,
Assistant Registrar,
National Company Law Appellate Tribunal,
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan
(MTNL Building), 9, CGO Complex, Lodhi Road,
New Delhi- 110003 (Near Scope Complex)
Telephone No. 24306840
Email: deputyregistrar-nclat@nic.in

X. Disclaimer

All efforts have been made to give accurate information. However, possibilities of errors cannot be ruled out. National Company Law Appellate Tribunal will welcome any **feedback**.

National Company Law Appellate Tribunal shall not be responsible for any unintentional errors in the contents of the site.
